

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No.....

Versus.....

Date of Order	Orders
27.4.2001	<p>Mr. Manish Bhandari, Counsel for the applicant.</p> <p>The learned counsel for the applicant submits that after the filing of the present OA in which order dated 13/14.11.2000 (Annex A/1) has been challenged but subsequently two more orders determining the seniority of the applicant and others have been passed by the respondents and to bring that fact also on record it is necessary to file a fresh O.A. In view of this, he seeks permission to withdraw the present application with liberty to file a fresh OA challenging the orders subsequently passed by the respondents in this regard.</p> <p>Considered. The applicant is permitted to withdraw the present O.A. with liberty to file a fresh O.A.</p> <p>The O.A. is disposed of accordingly.</p> <p><i>[Signature]</i> (S.K.AGRAWAL) Adm. Member</p> <p><i>[Signature]</i> (A.K.MISRA) Judl. Member</p>

On behalf of
Mr. Manish Bhandari
3/5/01